

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:962
ANSWERED ON:28.11.2014
NON PAYMENT OF DIVIDEND BY COMAPNIES
Singh Shri Pashupati Nath

Will the Minister of FINANCE be pleased to state:

(a) whether the Securities and Exchange Board of India (SEBI) has taken any action against companies which failed to pay dividends to their shareholders; and

(b) if so, the details thereof and the action taken thereon, company-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE) SHRI JAY ANT SINHA

(a): Yes Sir.

Securities and Exchange Board of India (SEBI) initiates actions against companies, including imposing monetary penalty on the companies who fail to redress the investors' complaints, including non-payment of dividends, which had been declared by the companies.

(b) SEBI has penalized 10 companies in 2012-13, 20 companies in 2013-14 and 61 companies in 2014-15 till October 31, 2014 for non-redressal of investor grievances including for non-payment of dividend.

Company wise list of action taken by SEBI as mentioned above is at Annexure-A.